

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION No. 2411

TO BE ANSWERED ON 09.03.2021

CPSEs in Karnataka

2411. DR.UMESH G.JADHAV:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) the details of Central Public Sector Enterprises (CPSEs) established in Karnataka till date;
- (b) whether the Government has identified land for disposal regarding those CPSEs that have been earmarked for closure;
- (c) if so, the details thereof along with the guidelines issued for disposal of land and the current status of the same;
- (d) the details regarding proceeds realised from disposal of assets of such CPSEs; and
- (e) the other new initiatives taken by the Government for CPSEs during the last three years in Karnataka?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES
(SHRI ARJUN RAM MEGHWAL)

(a): As per information available with Department of Public Enterprises, there are 19 Central Public Sector Enterprises (CPSEs) which have Registered Office in the State of Karnataka as on 31.3.2020. Details of such CPSEs are given in Annex-I

(b) to (d): As per the information available with Department of Public Enterprises(DPE), out of these 19 CPSEs, 3 CPSEs namely HMT Watches Ltd., STCL Ltd. and Tungabhadra Steel Products Ltd. having Registered Office in the State of Karnataka have been approved for closure by the Government. The detail of status of disposal of land of these three CPSEs is given in Annex-II.

DPE has issued guidelines on 14th June,2018 to all the administrative Ministries/ Departments of CPSEs on time bound closure of sick / loss making CPSEs and disposal of their movable and immovable assets. As per these guidelines, the administrative Ministry / Department / CPSE in consultation with Land Management Agency (LMA) identifies/

undertakes sale/ transfer of land of CPSE under closure. DPE does not centrally maintain data on disposal of land and other assets of CPSEs and amount realized thereof.

(e): In addition to the aforesaid closure guidelines issued on 14.06.2018, DPE has taken initiatives for CPSEs in respect of evaluation and monitoring the performance of CPSEs and Capacity Building programmes for executives and senior management of CPSEs. These are also applicable to CPSEs located in Karnataka.

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Annexure-I referred to in part (a) of reply to Lok Sabha Unstarred Question No.2411 due for answer on 09.03.2021

List of CPSEs having Registered Office in the State of Karnataka

Sl. No.	NAME OF THE MINISTRY/ DEPARTMENT/ CPSEs
	DEPT. OF SPACE
1	ANTRIX CORPORATION LTD.
	D/O PHARMACEUTICALS
2	KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD.
	D/O COMMERCE
3	KARNATAKA TRADE PROMOTION ORGANISATION
4	STCL LTD.
	D/O TELECOMMUNICATIONS
5	I T I LTD.
	D/O DEFENCE PRODUCTION
6	BEL-THALES SYSTEMS LTD.
7	BEML LTD.
8	BHARAT ELECTRONICS LTD.
9	HINDUSTAN AERONAUTICS LTD.
10	NAINI AEROSPACE LTD.
11	VIGNYAN INDUSTRIES LTD.
	D/O HEAVY INDUSTRIES
12	HMT (INTERNATIONAL) LTD.
13	HMT LTD.
14	HMT MACHINE TOOLS LTD.
15	HMT WATCHES LTD.
16	TUNGABHADRA STEEL PRODUCTS LTD.
	MINISTRY OF PETROLEUM & NATURAL GAS
17	MANGALORE REFINERY & PETROCHEMICALS LTD.
18	ONGC MANGALORE PETROCHEMICALS LTD.
	MINISTRY OF STEEL
19	KIOCL LTD.

Annexure-II referred to in part (b) to (d) of reply to Lok Sabha Unstarred Question No.2411 due for answer on 09.03.2021

Details of land assets of 3 CPSEs having (Registered Office in the State of Karnataka) approved for closure by the Government

Sl.no.	CPSE	Total extent of land	Status of disposal
	Department of Heavy Industry		
1	HMT Watches Limited (Approved for closure on 06.01.2016)	The Company has approx.. 301.65 acres of land of which 209.35 acres is in Bangalore and Tumkur and 92.30 acres in Ranibagh. The entire 209.35 acres of land at Bangalore and Tumkur is freehold. At Ranibagh, 45.62 acres is freehold and the remaining 46.68 acres land is leasehold land.	Tumkur land (109.823 acres) of HMT Watches Ltd. has been transferred to ISRO for the sale proceeds amounting to Rs. 168.65 cr. The leasehold land at Ranibagh has been surrendered to Govt. of Uttarakhand.
2	Tungabhadra Steel Products Limited. (Approved for closure on 22.12.2015)	83.68 acres –freehold land at Hospet.	The sale of entire 83.68 acres of land at Hospet to Karnataka Housing Board has been completed.
	Department of Commerce		
3	STCL Limited (Approved for closure on 13.08.2013)	15.7 acres-freehold land	The property belonging to STCL has been attached by consortium of Banks headed by SBI under SARFAESI Act, 2002. Out of 15.7 acres, Banks have auctioned 13 acres of land.